

Laid a statement re: Government Business for the remaining part of the 12 th session

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM

MEGHWAL): With your permission Sir, I rise to lay the Government Business for the remaining part of the 12th Session, ?

(Interruptions) हाउस ऑर्डर में नहीं है, इसलिए मैं ले करता हूँ। This will consist of:-

Consideration of any items of Government Business carried over from today's order paper: - [it contains: - Consideration and passing of the following Bills: - (i) The Inter-Services Organisations (Command, Control and Discipline) Bill, 2023; and (ii) The Indian Institute of Management (Amendment) Bill, 2023]

Consideration and Passing of the following Bills:-

- (i) The Digital Personal Data Protection Bill, 2023; and
- (ii) The Pharmacy (Amendment) Bill, 2023.

Consideration and passing of the Anusandhan National Research Foundation Bill, 2023, *after its introduction.*

Consideration and passing of the following Bills, *as passed by Rajya Sabha*:-

- (i) The Mediation Bill, 2023;
- (ii) The Press and Registration and Periodicals Bill, 2023; and
- (iii) The Advocates (Amendment) Bill, 2023.

? (Interruptions)

12.09½ hrs